

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.2663
TO BE ANSWERED ON 27.12.2018**

ELECTRIFICATION OF HOUSEHOLDS UNDER DDUGJY

**2663. SHRI GEORGE BAKER:
SHRI ANIL SHIROLE:**

**Will the Minister of POWER
be pleased to state:**

- (a) the salient features of the Deendayal Upadhyaya Gram Jyoti Yojana;**
- (b) the funds sanctioned, allocated and utilised thereunder during the last three years and the current year across the country, State/UT-wise including West Bengal and Maharashtra;**
- (c) the number of households specially in remote areas electrified under this yojana so far along with those still un- electrified;**
- (d) whether it is upto the set target and if not, the reasons therefor along with the steps taken/being taken by the Government to cover the un-electrified households; and**
- (e) whether electricity consumption growth has been robust during the last three years and if so, the details thereof including the steps taken/being taken by the Government to meet the increasing demand?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER
AND NEW & RENEWABLE ENERGY**

(SHRI R. K. SINGH)

(a) : Government of India approved Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) with total investment of Rs.43033 crore in December, 2014, with the following components :

- (i) Separation of agriculture and non-agriculture feeders facilitating judicious rostering of supply to agricultural & non- agricultural consumers in the rural areas;**
- (ii) Strengthening and augmentation of sub-transmission & distribution (ST&D) infrastructure in rural areas, including metering at distribution transformers, feeders and consumers end;**
- (iii) Rural electrification.**

In addition to the above, the remaining works of Rural Electrification were also subsumed under DDUGJY. The funding pattern under DDUGJY is as under :-

- **GOI Grant: Special Category States-85%, Other States-60%, State Contribution: Special Category States-5%, Other States-10%, Loan : Special Category States-10%, Other States-30%.**
- **Additional GOI Grant: Special Category States-5%, Other States-15% on achievement of (i) timely completion of projects (ii) AT&C loss reduction as per trajectory (iii) Upfront release of subsidy by State Govt. based on metered consumption.**

(b) : Under DDUGJY, new projects amounting to Rs.42,676 crore have been sanctioned. Grant of Rs.32,823 crore has been disbursed to the States, including West Bengal and Maharashtra, during the last three years and the current year (up to 30.11.2018) under DDUGJY along with its RE component. The State-wise details of projects sanctioned and funds disbursed are given at Annexure-I and Annexure-II respectively.

Further, an additional amount of Rs.11,996 crore has been sanctioned under DDUGJY during the financial year 2018-19 for 14 States for creation of additional infrastructure to cater to the need of household electrification under Saubhagya scheme against which a grant of Rs.1,776 crore has been released as on 30.11.2018. The State-wise details are given at Annexure-III.

(c) & (d) : Under DDUGJY, free electricity service connections are provided to Below Poverty Line (BPL) households across the country including remote areas. So far, free electricity service connections to 3.07 crore BPL households have been released under the scheme, as on 30.11.2018.

Government of India launched the Pradhan Mantri Sahaj Bijli Har Ghar Yojana –“Saubhagya” in October, 2017, with the objective to achieve universal household electrification by providing electricity connections to all households in rural and all poor households in urban areas by March, 2019. As reported by the States, there are 21.73 crore households in the country; of these 20.79 crore households have been electrified as on 30.11.2018 and the remaining 0.94 crore un-electrified households including remote areas are aimed for electrification by March, 2019.

(e) : The growth in electricity consumption during the years 2014-15, 2015-16 & 2016-17 has been 8.5%, 5.55% and 5.99% respectively. To meet the increasing demand of electricity, 47,691 MW of capacity has been added during the last three years in addition to the renewable energy.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 2663 TO BE ANSWERED IN THE LOK SABHA ON 27.12.2018.

State-wise sanctioned project cost under DDUGJY including RE Projects, during the last three years and the current year.

(Rs. in crore)

| Sl. No. | Name of the State | 2015-16 | 2016-17 | 2017-18 | 2018-19 (upto 30.11.2018) | Total |
|---------|--------------------|--------------|------------|----------|------------------------------|--------------|
| 1 | Andhra Pradesh | 593 | - | - | - | 593 |
| 2 | Arunachal Pradesh | 267 | - | - | - | 267 |
| 3 | Assam | 1,274 | - | - | - | 1,274 |
| 4 | Bihar | 5,856 | - | - | - | 5,856 |
| 5 | Chhattisgarh | 1,254 | 9 | - | - | 1,263 |
| 6 | Gujarat | 925 | - | - | - | 925 |
| 7 | Haryana | 316 | - | - | - | 316 |
| 8 | J&K | 620 | - | - | - | 620 |
| 9 | Jharkhand | 3,696 | 26 | - | - | 3,722 |
| 10 | Karnataka | 1,750 | 4 | - | - | 1,754 |
| 11 | Kerala | 485 | - | - | - | 485 |
| 12 | Madhya Pradesh | - | 20 | - | - | 20 |
| 13 | Maharashtra | 2,163 | 12 | - | - | 2,175 |
| 14 | Manipur | 55 | - | - | - | 55 |
| 15 | Meghalaya | 262 | - | - | - | 262 |
| 16 | Mizoram | 30 | - | - | - | 30 |
| 17 | Nagaland | 42 | 42 | - | - | 85 |
| 18 | Odisha | 1,655 | - | - | - | 1,655 |
| 19 | Punjab | 252 | - | - | - | 252 |
| 20 | Rajasthan | 2,819 | - | - | - | 2,819 |
| 21 | Sikkim | - | 50 | - | - | 50 |
| 22 | Tamil Nadu | 462 | - | - | - | 462 |
| 23 | Tripura | 74 | - | - | - | 74 |
| 24 | Uttar Pradesh | 6,633 | - | - | - | 6,633 |
| 25 | Uttarakhand | 842 | - | - | - | 842 |
| 26 | Goa | 20 | - | - | - | 20 |
| 27 | D&N Haveli | 5 | - | - | - | 5 |
| 28 | Puducherry | - | 20 | - | - | 20 |
| 29 | Andaman & Nicobar | - | 21 | - | - | 21 |
| | Grand Total | 32353 | 204 | - | - | 32557 |

ANNEXURE-II**ANNEXURE REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 2663 TO BE ANSWERED IN THE LOK SABHA ON 27.12.2018.**

State-wise Grant disbursed under DDUGJY including RE projects during the last three years and the current year.**(Rs. in crore)**

| Sl. No. | Name of the State | 2015-16 | 2016-17 | 2017-18 | 2018-19 | Total |
|--------------------|-------------------|-------------|-------------|-------------|-------------|--------------|
| 1 | Andhra Pradesh | | | | 147 | |
| 2 | Arunachal Pradesh | | | | 7 | |
| 3 | Assam | | | | 107 | |
| 4 | Bihar | | | | 1,429 | |
| 5 | Chhattisgarh | | | | 64 | |
| 6 | Gujarat | | | | 166 | |
| 7 | Haryana | | | | 22 | |
| 8 | Himachal Pradesh | | | | - | |
| 9 | J&K | | | | 116 | |
| 10 | Jharkhand | | | | 892 | |
| 11 | Karnataka | | | | 296 | |
| 12 | Kerala | | | | - | |
| 13 | Madhya Pradesh | | | | 432 | |
| 14 | Maharashtra | | | | 78 | |
| 15 | Manipur | | | | 25 | |
| 16 | Meghalaya | | | | 45 | |
| 17 | Mizoram | | | | 14 | |
| 18 | Nagaland | | | | 11 | |
| 19 | Odisha | | | | 751 | |
| 20 | Punjab | | | | 42 | |
| 21 | Rajasthan | | | | 309 | |
| 22 | Sikkim | | | | 8 | |
| 23 | Tamil Nadu | | | | 151 | |
| 24 | Telangana | | | | - | |
| 25 | Tripura | | | | 22 | |
| 26 | Uttar Pradesh | | | | 1,028 | |
| 27 | Uttarakhand | | | | 137 | |
| 28 | West Bengal | | | | 676 | |
| 29 | Goa | | | | 1 | |
| 30 | D&N Haveli | | | | 1 | |
| 31 | Puducherry | | | | - | |
| 32 | Andaman & Nicobar | | | | - | |
| Grand Total | | 4599 | 7932 | 8995 | 6979 | 28506 |

ANNEXURE-III

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 2663 TO BE ANSWERED IN THE LOK SABHA ON 27.12.2018.

State-wise details of additional amount sanction under DDUGJY for household electrification under Saubhagya

As on 30.11.2018

| Sr. No. | State | 2018-19 | |
|----------------|-----------------------|------------------------|------------------------|
| | | Sanctioned cost | Grant disbursed |
| 1 | Arunachal Pr. | | - |
| 2 | Assam | | 331 |
| 3 | Chhattisgarh | | 15 |
| 4 | J & K | | 223 |
| 5 | Madhya Pradesh | | 75 |
| 6 | Maharashtra | | - |
| 7 | Manipur | | - |
| 8 | Meghalaya | | - |
| 9 | Mizoram | | - |
| 10 | Nagaland | | - |
| 11 | Odisha | | - |
| 12 | Rajasthan | | - |
| 13 | Tripura | | - |
| 14 | Uttar Pradesh | | 1,132 |
| | Total | | 1,776 |
